

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 524/2018
in
OA No. 2540/2017**

New Delhi, this the 18thday of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

Dr. Chandra Shekhar Sahukar
Dy. Commissioner (AH) (Retd.)
C-376, DDA Flats, East Loni Road
New Delhi – 110093.

...Petitioner

(In person)

Versus

Sh. Tarun Shridhar, Secretary
Department of Animal Husbandry, Dairy and Fisheries
Ministry of Agriculture, Krishi Bhawan
New Delhi – 110001.

...Respondent

(By Advocates :Mr. A.K. Singh and Mr. J.P. Tiwari)

ORDER (ORAL)

Ms. Nita Chowdhury:

When the matter is taken up, respondent gives a copy of the order dated 07.01.2019 which reads as under :-

“NOTIFICATION

No. C-12034/8/2018-Admn.I – In pursuance of the direction of the Hon'ble CAT, Delhi vide order dated 24.5.2018 in O.A. No. 2540/2017 and on dismissal of the Writ Petition No. 11882/2018 by the Hon'ble High Court of Delhi vide their order dated 2.11.2018 and in consultation with the DoP&T and Department of Legal Affairs, approval of the Competent Authority in this Department is conveyed for setting aside the Notification No. 15012/9/2016-Admn.I dated 25.1.2017 retiring voluntarily Dr. C.S. Sahukar, Dy. Commissioner with effect from the forenoon of 25.1.2017. Consequently, Dr. Sahukar, continued to hold the post of Deputy Commissioner in this department till 31.5.2018 i.e. the date of his superannuation. On attaining the age of the superannuation, he retired from this Department in the afternoon of 31.5.2018.

(Rohit Tewari)
Under Secretary to the GoI”

2. In view of the above, nothing remains in this CP, notice issued to the respondent is discharged and CP is closed.

(S.N. Terdal)
Member (J)

/anjali/

(Nita Chowdhury)
Member (A)